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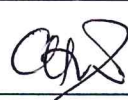
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

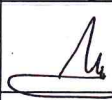
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.161/241/HDB//2017
NAME OF THE COMPANY	Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd & (02) others
NAME OF THE PETITIONER(S)	Pentyala Swamy & Another
NAME OF THE RESPONDENT(S)	Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd & (02) others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SVS Chowdary	Advocate	svs@redson.com 98660 10703	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-1	PCS	9849056652	

Heard Shri SVS Chowdary, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned Counsel for the Respondents no. 1 & 2 subject to furnishing true copies of the Petition. Post the case for final hearing on 10.10.2017. In the meanwhile the Learned Counsel for the Petitioner may serve notice to Respondents No. 3 & 4.

Member (T)

bm

  
Member (J)

Enclosed Order Sheet